

Cracks in River Dams

*51. DR. KRUPASINDHU BHOI:
SHRI SRIBALLAV PANI-
GRAHI:

Will the Minister of WATER RE-
SOURCES be pleased to state:

(a) whether some river dams have
developed cracks;

(b) if so, the names of those dams and
the year of their construction; and

(c) the measures taken by Government
for their immediate repair?

THE MINISTER OF LAW AND JUS-
TICE AND MINISTER OF WATER RE-
SOURCES (SHRI B. SHANKARANAND):
(a) to (c). Tigra Dam in Madhya Pradesh,
Konar Dam of Damodar Valley Corporation,
Hirakud Dam in Orissa, Rihand Dam in Uttar
Pradesh and Parvati Dam in Rajasthan have
been reported to have developed cracks.
These dams were constructed in 1929,
1955, 1957, 1962 and 1963 respectively.
The project authorities are taking necessary
remedial measures.

**World Bank Assistance to Sardar
Sarovar Project**

*52. SHRI VIJAY KUMAR MISHRA:
Will the Minister of WATER RESOURCES
be pleased to state:

(a) whether the World Bank has with-
held assistance to the Sardar Sarovar Dam
Project;

(b) if so, whether the Senior Vice-
President (Operations) of the World Bank
stated at a press conference in New Delhi
that unless the environmental and displace-
ment problems associated with the project
are resolved they would with-hold funds; and

(c) if so, the details thereof?

THE MINISTER OF LAW AND JUS-
TICE AND MINISTER OF WATER RE-
SOURCES (SHRI B. SHANKARANAND):
(a) to (c). The World Bank has not with-held
assistance for the Sardar Sarovar Project on
account of any issues including environ-
mental and rehabilitation problems.

Derecognition of Export Houses

*53. DR. DATTA SAMANT: Will the
Minister of COMMERCE be pleased to
state:

(a) the number of export houses dere-
cognised by his Ministry in 1988; and

(b) the reasons therefor?

THE MINISTER OF COMMERCE
(SHRI DINESH SINGH): (a) The Ministry of
Commerce has not derecognised any Ex-
port House in 1988.

(b) Does not arise.

**Income Tax Raids on the Premises of
Property Dealers etc.**

*54. PROF. RAMKRISHNA MORE:
DR. CHANDRA SHEKHAR
TRIPATHI:

Will the Minister of FINANCE be
pleased to state:

(a) whether in a massive countrywide
operation, the officials of the Income-Tax
department raided a large number of prem-
ises, mainly those of property dealers and
colonisers etc. during the months of Decem-
ber, 1988 and January, 1989;

(b) if so, the details of those searched
and the outcome thereof; and